

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF BRIGHTSUN TECHNOCRAFT PRIVATE LIMITED	
1. Name of Corporate Debtor	BRIGHTSUN TECHNOCRAFT PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	22.11.2007
3. Authority under which Corporate Debtor is Incorporated/Registered	RoC-Delhi
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U80904DL2007PTC170656
5. Address of the registered office & principal office (if any) of corporate debtor	B-134 1st Floor, Joshi Colony Mandwali Fazalpur, Delhi-110092 175/F.I.E. Patparjang Industrial Area, New Delhi-110092
6. Date of closure of Insolvency Resolution Process	24.12.2020 (Order Copy of Hon'ble NCLT Bench-III, New Delhi received on 29.12.2020)
7. Liquidation commencement date of Corporate Debtor	29.12.2020
8. Name & Registration Number of Insolvency Professional acting as Liquidator	K Subhra Narayan Mohapatra Regn. No: IBBI/IPA-002/IP-N00618/ 2018-19/11981
9. Address and Email of the liquidator as registered with the Board	24, SF, F-21, Lado Sarai, New Delhi - 110030 E-mail: ksnm72@hotmail.com
10. Address and e-mail to be used for correspondence with the liquidator	5, GF, F-21, Lado Sarai, New Delhi - 110030 E-mail: liquidator.brightsun@gmail.com
11. Last date for submission of Claims	29.01.2021
Notice is hereby given that the National Company Law Tribunal, New Delhi, Division Bench III has ordered the commencement of liquidation of the Brightsun Technocraft Private Limited on 24.12.2020 under section 33 of the Code. (Order Copy of Hon'ble NCLT Bench-III, New Delhi received on 29.12.2020) The stakeholders of Brightsun Technocraft Private Limited are hereby called upon to submit their claims with proof on or before 29.01.2021 to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties. Sd/ Date : 29.12.2020 Name and signature of liquidator K Subhra Narayan Mohapatra Place : New Delhi Registration No: IBBI/IPA-002/IP-N00618/2018-19/11981	

